

WRIT PETITION (T)

FILING NUMBER: 2720/2020

UPENDRA PRASAD

: PETITIONER

Vs

UNION OF INDIA THROUGH PRINCIPAL COMMISSIONER OF INCOME TAX AND ORS
RESPONDENTS

:

BENCH : D.B

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Presentation form may be signed by Ld.Adv.
2. Word 'True' may be mentioned in para 5 of affidavit.
3. Annex no. may be mentioned with document described in para 1, prayer and synopsis.
4. F/C or T/C of page no. 49, 61, 67, 69 may be given.
5. Affidavit may be completely filled up in 2nd copy.
6. Seal of petitioner firm marked on VAK.
7. Designation in para 1 of affidavit may be verified or corrected as per cause title page.

Saket Kumar Singh

16/06/2020.